

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23126/2012

(From the judgement and order dated 02/03/2012 in CMWP No.
46379/2000 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHIV SHANKARLAL SRRIVASTAVA Petitioner(s)

VERSUS

STATE OF U.P.& ORS. Respondent(s)

(With application for exemption from filing Official
Translation, permission to file additional documents and office
report)

[FOR FINAL DISPOSAL]

Date: 09/05/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. D.K. Garg, Adv.
Dr. Monika Gusain, Adv.
Mr. Hari Om Yaduvanshi, Adv.
Mr. Abhinav Jain, Adv.

For Respondent(s) Mr. Irshad Ahmad, AAG.
Mr. Abhish Kumar, Adv.
Mr. Sudeep Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter on a Tuesday for final
disposal in the month of July, 2014.

[KALYANI GUPTA]
COURT MASTER

[RENUKA SADANA]
COURT MASTER